13 Oral Amwers

(d) No, Sir.

• SHRIMATI RATHNABAr SREENI-VASA RAO: Will the Government consider favourably any proposal front other countries to employ Indian labour, especially unemployed and skilled craftsmen, artisans, and lower-paid technicians, and to create a machinery in the Governmen! to facilitate those persons to go to other countries for employment on an Rssigrf-ment basis?

SHRI SURENDRA PAL SINGH: As far as my information fines, there Lire no such proposals under the consideration o'f the Government of India,

SHRIMATI SUMURA G. MI KARNI: I would like to know on a matter of principle, TOW that we have come to know that there is no such proposal and we have not also any preparation, what the attitude would be if some such suggestions are made...

MR. CHAIRMAN: I his is hypothetical

SHRIMATI SUMITRA G. KULKARNI: This he can enlighten me whethe! he will encourage such things or not. because we have surplus labour and technicians and artisans. Would it be possible for us to send them to other countries or not?

SARDAR SWAR\N SINGH: No, Sir. We should not encourage such migration.

SHRI MONORANJAN ROY: Do other countries take trainees from our country for heavy machinery and heavy industries?

SHRI SURENDRA PAL SINGH: It is a separate question entirely. I think quite a number of trainees do go from our country to other countries for training.

212. [The Questioners (Sarvusliri Loka-nath Misra, M. K. Mohta. K. P. Singh Deo. Debananda A mat and Sunder Mani Patel) u'e/v absent. For answer vide coh 32-33 infra.]

Allocation of Telco truck chassis to States

* *213. SHRI HARSH DEO MALAVIYA:

to Questions

SHRI N. R. CHOUDHURY:! SHRI IBRAHIM KALANIYA: SHRI V1THAL GADGIL: SHRI SARDAR AMJAD ALI: SHRI K. B. CHEITRI: MISS SAROJ PURUSHOTTAM KHAPARDE:

Will the Minister ol HEAVY INDUSTRY be pleased to state:

ia) the number of Telco truck chassis allocated to West Bengal and Maharashtra respectively dining the last three years; and

(b) the basis there*

THI DEFUTV MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): (a) and fb) A statement is laid on ihe Table of the House.

Statement

(a) Government do not allocate Teleotruck chassis to various States as they do not control the distribution and sale of the trucks. The number of truck chassis supplied by M/s Teleo through their dealers to West Bengal and Maharashtra during the last three years has been as under:--

Year		3	No. of truck chassis sup- plied)		
		West Bongal		Maharashtra	
1971			445	1,250	
1972	**		536	1,190	
1973	(4.4)		419	953	

(b) Supply of truck chassis to the abovementioned States is Mned on the number of vehicles in operation and demand tor new vehicles in the respective States.

tThe question was actually asked on the floor of th? House by Shri N. R. Choudhury.

SHRI N. R. CHOUDHURY: In this statement the Minister said that supply ot truck chassis to the States is based on the number of vehicles in operation and demand for new vehicles in the respective States. In view of this may 1 know from the Minister how this demand for new vehicles in States is determined and whether the Government bai any say in the matter?

SHRI T. A. PAI: The Government has not directly intervened in making allocations to different States. But there has been, of course, a convention followed and the factors that are taken into account are the total number of trucks operating in the dealer's territory, the demand of the dealer based on the orders registered with hirn and the normal allocation of trucks to the dealer in the immediate past in a particular area. But if any State has brought to our notice thai their urgent requirements are not being met under these demands, we have intervened and tried Ia see that their demands are met.

SHRI N. R. CHOUDHURY: Normally no buyer gets supply of tiuck chassis in the normal course. Everywhere they will have to pay a premium over the recognised price of that chassis.

Always black-market price is charged by the dealers. May I know from the hon. Minister whether the Government is aware of this and it' so what steps they are going to take to stop this type of black-marketing?

SHRI T. A. PAI: Ihe demand has been against a particular type of vehicles for which registration is done, tc the extent t f 28.000 in excess of what the company is able to manufacture. This demand can be met only by expanding production for which every effort is being made. The situaticn was not so acute till '972 when the production of Ashok Leyland and Telco came down. Then the market went up. Since then there are efforts to see that some cornering is done. That is why Telco have insisted that anybody who wants io

go in for these vehicles must deposit Rs. 4,000 each for the lirst two vehicles and for the third vehicle he will have to deposit Rs. 10,000 so that artificial demands are not created. Again we have recently introduced a rule that a truck that is purchased cannot be transferred in ihe course of two years so that whoever gets this allotment does not try to make money out of it.

to Questions

SHRI K. B. CHETTRI: I would like to know the number of vehicles in operation in the respective States and the demand placed by them for the year 1974-75 and also whether the demand placed by the West Bengal Government for the year 1973-74 has been duly fulfilled.

SHRI T. A. PAI: 1 would supply the information to the hon. Member separately, if he is interested in these figures. ! do not have them with me at present. So far as the demand by each State is concerned, we would like to see whether the demand is reasonable because we do not want to create artificial scarcity. But the reasonable demands of those who have registered with the dealers in each State are met.

SHR1 K. B. CHETTRI: What is the demand of the West Bengal Government?

MR. CHAIRMAN: You cannot put a second question.

DR. V. A. SEYID MUHAMMAD: In Kerala there is a widespread grievance that some of the trucks allotted to that State are snatched away by Haryana and Punjab by means of some clever devices and contrivances practised by their lobbies •

MR. CHAIRMAN: The question does not arise.

DR. V. A. SEYTD MUHAMMAD: Is there any substance in this grievance!..

MR. CHAIRMAN: Ifce question does not relate to Kerala and is therefore disallowed.